

Government Residential Accommodation

3325. Shri M. L. Sondhi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of expenditure incurred on the construction of Government residences for the period from 1964 to 1967; and

(b) what portion of this amount had been spent on Quarters of Type V and above and what portion on Quarters of Type I to IV?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b). The information is being collected and will be laid on the Table of the House.

Hostel Accommodation in Delhi

3326. Shri M. L. Sondhi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that hostel accommodation which is purely of a temporary nature and which is meant for allotment to officials in dire need has been allotted to certain officials on a permanent basis in Delhi; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b). Hostel accommodation is provided to Government officials who are likely to get regular accommodation quickly but are very much in need of temporary accommodation and apply for it to tide over the transitory period. If any hostel accommodation is found surplus after meeting the requirements of such officials, the same is provided to other needy Government officials and they are required to vacate it as soon as they get regular accommodation.

Incentives to Tobacco Growers

3327. Shri B. K. Daschowdhury: Will the Minister of Finance be pleased to state:

(a) the net revenue earned from Tobacco growers in 1964-65, 1965-66, 1966-67, State-wise and facilities given by way of loan, improved seeds to those growers, State-wise;

(b) whether Government proposed to fix up standard price for tobacco and collect all marketable Tobacco produce through State Trading Corporation or like the Food Corporation of India in view of heavy margin of profit normally earned by Traders and Exporters of Tobacco;

(c) what incentives Government propose to offer to Tobacco growers and increase their production; and

(d) the revenue earned from the Tobacco growers of Cooch-Bihar district in West Bengal in 1964-65, 1965-66 and 1966-67?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (c). The information is being collected and will be laid on the table of the Lok Sabha.

(d) The revenue earned from the tobacco growers of Cooch-Bihar District in West Bengal in 1964-65, 1965-66 and 1966-67 is given below:

Revenue realised from Growers of Cooch-Bihar District

Year	Rupees
1964-65	2146
1965-66	3313
1966-67	2640

बंगलौर में जाली नोटों का बनाया जाना

3328. श्री रघुवीर सिंह शास्त्री :
 श्री प्रकाशवीर शास्त्री :
 श्री शिव कुमार शास्त्री :
 श्री रामगोपाल शालवाले :
 श्री हुकम चन्द कछवाय :
 श्री रामावतार शर्मा :
 डा० सूर्य प्रकाश पुरी :
 श्री अर्जुन सिंह भदौरिया :

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या 3 जून, 1967 को बंगलौर में दो रुपये वाले जाली नोट बनाने के आरोप में चार व्यक्ति गिरफ्तार किये गये हैं;